

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.08.2022** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(INS) No.262/2022 IA No 554/2022, IA No 555/2022	JOSE M M VS State Bank of India With	Liza Meghan Cyriac	Vinod P V
2.	Comp App (AT)(INS) No.227/2022 IA No 485/2022	Merin Jose Vs State Bank Of India	Jolly Johan	Vinod P V

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Company Appeal(AT) No 77/2022& IA No 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd. VS D Senthil Kumar & 9 Ors With	Sri Ram Venkatavaradan	AR.Ramanathan for Caveator
4.	Company Appeal(AT) No 79/2022& IA No 728,729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd VS Ramalinga Mills Pvt Ltd With	N.P.Vijaykumar	AR.Ramanathan for Caveator
5.	Company Appeal(AT)No 81/2022 & IA No 731/2022	G. Ramaraj VS T. R. Dhinakaran With	Priyadarshini Natarajan	AR.Ramanathan for Caveator
6.	Company Appeal(AT)/82/2022 & IA No 732/2022	D Kothai VS D Senthil Kumar With	Vigneswaran.C	AR.Ramanathan for Caveator
7.	Company Appeal(AT) No 83/2022 & IA No733/2022	T R Dhinakaran VS D Senthil kumar	Gowtham Kumar	AR.Ramanathan for Caveator

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 33/2021	PrathikanthamGunavardhan Raju Vs Innovative Studios & another With	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
9.	Comp App (AT)(CH)(Ins) No. 36/2021	PrathikantamGundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2

		another		
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For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(INS) No.109/2022 (IA NO 252 & 314/2022)	Sheena Adarsh Vs The Punjab National Bank	Rohan Rajasekaran	V. V. Sivakumar - RP, Varun Srinivasan R1
11.	Comp. App (AT)(CH)(Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam Liquidator, Everon Castings P Ltd & 6 Ors	A.S. Sathish Kumar	V.Manivannan R1 M.L.Ganesh&Arun R5 Ramani Shankar R2-R4 R6 & R7 Notice not Ordered
12.	Comp App (AT) No.51/2022 (IA No.578/2022)	Uma Packaging and anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 ors	Y. Suryanarayan	K.Manivannan for Caveator
13.	Comp App (AT)(Ins) No 329/2022 & IA No 706,707/2022	Mapletree Leather Goods Pvt. Ltd VS ShivaduttBannanje	Mayan Jain	Ananth Merathia

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 154/2021	DolfeeCorreya&anr Vs Bijoy PrabakaranPulipara(PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA	Bijoy PrabakaranPulipara PCS Pradeep Joy R2
15.	Comp App (AT)(CH)(Ins) No. 233/2021	SubbarayaAnantharDurairaju V Indian Overseas Bank & 2 Ors	A.M.Ilango	Ananda Gomathy Murugesan Caveator for R1 Eswaramoorthy P RP
16.	Comp. App (AT)(CH)(Ins) No. 43/2021 &IA.No.357/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saumilsharma	Nirav Shah for Liquidator Gowri Shankar – R2
17.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd Vs NarenSheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
18.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd Vs NarenSheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

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2. Website: www.nclat.nic.in

For Assistance,

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2. For VC Link - nclatchennai@gmail.com